

FORM B
PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF
“TULSI EXTRUSIONS LIMITED”

S.NO.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	TULSI EXTRUSIONS LIMITED
2.	Date of Incorporation of Corporate Debtor	16 th September, 1994
3.	Authority under which Corporate Debtor is Incorporated/ Registered	Registrar of Companies, Maharashtra, Mumbai (Under Companies Act, 1956)
4.	Corporate Identity Number / Limited Liability Identification Number of Corporate Debtor	L29120MH1994PLC081182
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Plot No. N-99, M.I.D.C. Area, Jalgaon-425003, (Maharashtra).
6.	Date of Closure of Insolvency Resolution Process	23 rd June, 2020
7.	Liquidation Commencement Date of Corporate Debtor	24 th June, 2020 (Hon'ble NCLT order dated 02 nd March, 2020 uploaded on NCLT website on 24 th June, 2020)
8.	Name and Registration Number of the Insolvency Professional acting as Liquidator	CA. Amit Chandrashekhar Poddar IBBI/IPA-001/IP-P00449/2017-18/10792
9.	Address and Email of the Liquidator, as registered with the Board	CA. Amit Chandrashekhar Poddar Address: 'Akshat', 7, Vijay Nagar, Katol Road, Nagpur – 440013. Email: amitpoddar.ca@gmail.com
10.	Address and Email to be used for correspondence with the Liquidator	Address: 3 rd Floor, Meera Apartments, Above Durva Restaurant, Opp. Yeshwant Stadium, Dhantoli, Nagpur – 440012 E-mail: ip.tulsi@gmail.com
11.	Last Date for Submission of Claims	23 rd July, 2020 (30 days from the liquidation commencement date).

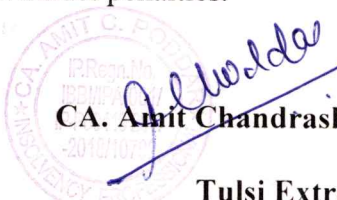
Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of “**TULSI EXTRUSIONS LIMITED**” on **02nd March 2020** under Section 33 of the Code (**Order Copy uploaded on NCLT website on 24th June 2020**).

The stakeholders of “**TULSI EXTRUSIONS LIMITED**” are hereby called upon to submit their claims with proof on or before **23rd July, 2020**, to the liquidator at the address mentioned against item no. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 30th June, 2020
Place: Jalgaon


CA. Amit Chandrashekhar Poddar
Liquidator
Tulsi Extrusions Limited